

Central Administrative Tribunal  
Principal Bench

(8)

...  
O.A. No. 2629/91

New Delhi, this the 2nd day of Feb., 1996

Hon'ble Mr. Justice B.C.Saksena, Vice-Chairman (J)  
Hon'ble Mr. R.K. Ahooja, Member (A)

Mohd. Ishaque Khan s/o Mohd. Ayub Khan,  
resident of 467, Gadh Colony,  
Zakir Nagar,  
New Delhi- 110 025.

(By none) ....Applicant

Versus

1. Union of India through the  
Secretary of Railways,  
Rail Bhawan,  
New Delhi.

2. Divisional Commercial Superintendent,  
Western Railways,  
Ajmer (Rajasthan)

...Respondents

(Sh. D.S. Mahendru proxy for Sh. P.S.  
Mahendru counsel for the respondents)

O R D E R (Oral)

By Hon'ble Mr. Justice B.C.Saksena, V.C.(J):

This case has been on Board on a few  
last dates but none appeared on behalf of the  
applicant. Today also, none appears on behalf  
of the applicant even on the second call. In view  
of this, the O.A. is dismissed in default and for  
non-prosecution.

R.K.Ahooja  
(R.K.Ahooja)  
Member (A)

B.C.Saksena  
( B.C.Saksena )  
Vice-Chairman (J)

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